

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
FRIDAY, THE EIGHTEENTH DAY OF AUGUST TWO THOUSAND AND TWENTY
THREE

:PRESENT:
THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE T.VINOD KUMAR

IA No. 1 OF 2023
IN
WA NO: 814 OF 2023

Between:

Joint Seat Allocation Authority, IIT. Guwahati, Kamrup dist. Assam - 781039
...Appellant/Respondent No.2
(Appellant in WA 814 OF 2023
on the file of High Court)

AND

- 1. Yanamala Shamili, aged about 17 years, R/o. Flat No. 3523, Janapriya Nile Valley, Madhapuri Hills, Ameenpur Village, Sangareddy, Rep. by her father and natural guardian, Y Rambabu, S/o. Thirupathaiah.
- 2. The Government of India, Ministry of Education, Shastry Bhavan, New Delhi.
- 3. Joint Seat Allocation Authority, National Institute of Technology, Rourkela, Odisha - 769008
- 4. National Institute of Technology, Warangal, Rep. by its Director, Warangal.
- 5. Telangana State Board of Intermediate Education, Vidya Bhavan, Nampally, Hyderabad - 500001.

(Respondent Nos. 2 to 4 are not necessary parties to this appeal)

...Respondents

(Respondents in-do-)

Counsel for the Appellant

: Sri T MAHENDER RAO

Counsel for the Respondent No.1

: Sri P BALAJI VARMA

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the impugned common order dated 24-07-2023 passed in W.P.No.17492 of 2023, pending disposal of WA No. 814 of 2023, on the file of the High Court.

The Court made the following

ORDER:

From a perusal of the record, we find that in pursuance of the interim order granted by the learned single Judge, seats were reserved in various IITs in respect of 8 candidates under PwD Category and in pursuance of the final order dated 24.07.2023, those candidates have been admitted in IITs/NITs.

In the facts of the case, we suspend the order dated 24.07.2023 passed by the learned single Judge in Writ Petition No.17492 of 2023.

However, the aforesaid interim order shall not affect the admission of respondent No.1 in IIT/NIT and the same shall be subject to the outcome of this appeal.

Accordingly, I.A.No.1 of 2023 is disposed of.

//TRUE COPY//

SD/- MOHD. ISMAIL
ASSISTANT REGISTRAR

SECTION OFFICER

To,

1. Sri Y. Rambabu, S/o Thirupathaiah, R/o. Flat No. 3523, Janapriya Nile Valley, Madhapuri Hills, Ameenpur Village, Sangareddy.(on behalf of Yanamala Shamili being guardian)(By RPAD)
2. One CC to SRI. T MAHENDER RAO Advocate [OPUC]
3. Two spare copies

HIGH COURT

HCJ & TVKJ

DATED:18/08/2023

ORDER

**I.A.NO.1 OF 2023
IN
WA.No.814 of 2023**

DIRECTION

